

appreciate the stand you have taken that there must be substance behind any motion of this sort. But when you ask for headlines, the headlines have already been provided by action—the Defence Minister has said that he would take. Well, if you want bigger headlines, they will be forthcoming. I hope you will keep your mind open on this matter.

**Shri Braj Raj Singh:** It is said in the papers that the Parliamentary Secretary has resigned and that the Mizo Union which was supporting the Government since 1946 has withdrawn its support from them. Today it is in the papers and also....

**Mr. Speaker:** Order, order. At this stage all that I want is some newspaper cutting or some telegram or something of that kind *prima facie* to bring it before the House.

**Shri Goray (Poona):** It has already appeared in this morning's papers that eleven deaths have occurred due to starvation. Another is that the Defence Minister has gone to the spot. He saw that three or four army Dakotas were being loaded with rice and other things. The third is that the Parliamentary Secretary has resigned.

**Mr. Speaker:** I also look into the newspapers. The hon. Member should have given me a cutting. I would have liked the hon. Member to have given me a cutting saying that such and such thing has appeared in this paper.

In view of what has been said I would request the hon. Minister to make enquiries. What the Minister informed me was that the situation is improving. In view of what has been said here I would like to have a clear statement on Monday regarding this; and if any further discussion is necessary I will allow it. In the meanwhile the Minister will certainly make enquiries, take all this, and if hon. Members have got any further proofs besides what has appeared in the newspapers, they will kindly send

those references to the hon. Minister. He will make a full and complete statement on that day.

**Dr. Ram Subhag Singh (Sasaram):** There are also short notice questions on this.

**Mr. Speaker:** They will also be brought up on that day. He will take the short notice questions also and answer them to the best of his ability, and get all information. And if something more is necessary, I will consider it.

Papers to be laid on the Table.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

##### ACTION TAKEN BY GOVERNMENT ON ASSURANCES

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:—

- (i) Supplementary Statement No. I. Tenth Session, 1960. [See Appendix IV; annexure No. 17.]
- (ii) Supplementary Statement No. XIV. Seventh Session, [See Appendix IV; annexure No. 18.]
- (iii) Supplementary Statement No. VII. Eighth Session, 1959. [See Appendix IV; annexure No. 19.]
- (iv) Supplementary Statement No. XIV. Seventh Session, 1959. [See Appendix IV; annexure No. 20.]
- (v) Supplementary Statement No. XXVIII. Fourth Session, 1958. [See Appendix IV; annexure No. 21.]